

reviewing the response, the Ministry issued a 'stop work' notice on 23rd April, 2010. This order was further amended on May 10, 2010 to permit the Project Proponents to construct seven gates which were under installation and were to be made functional before the onset of monsoon.

(d) The Project Proponents have to complete the Rehabilitation and Resettlement (R&R) work as provided in the plan submitted by them.

Denotification of Karera sanctuary

†1253. SHRI RAGHUNANDAN SHARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Karera sanctuary situated in the Shivpuri district of Madhya Pradesh comprises private land area;

(b) if so, whether the villagers have been facing various problems in the sale-purchase of private land since the sanctuary is not denotified;

(c) the action being taken to redress the problem faced by the villagers; and

(d) by when the sanctuary would be denotified?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) As informed by the State Government of Madhya Pradesh, Karera Wildlife Sanctuary in Shivpuri District comprises both Government revenue land as well as private land and in view of the provisions of Wild Life (Protection) Act, 1972, as applicable to a Sanctuary, the villagers do face problems buying and selling land. The State Government has therefore, proposed to denotify the Sanctuary.

(d) The proposal for denotification of any Sanctuary/National Park requires recommendation of the National Board for Wildlife as per the provisions of the Wild Life (Protection) Act, 1972 and thereafter, approval from Hon'ble Supreme Court also. The proposal for denotification of Karera Sanctuary has been recommended by the Standing Committee of the National Board for Wildlife. No specific time limit for approval from Hon'ble Supreme Court can be indicated.

Cost of cleaning of forests

1254. SHRI KALRAJ MISHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has a well laid down consistent and coherent framework for analysing the net welfare cost of cleaning the forests where necessary;

†Original notice of the question was received in Hindi.